GOVERNMENT OF INDIA URBAN EMPLOYMENT AND POVERTY ALLEVIATION LOK SABHA

UNSTARRED QUESTION NO:2628 ANSWERED ON:17.03.2006 SLUMS IN URBAN AREAS Athawale Shri Ramdas

Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether the Union Government has taken fresh initiatives to check the mushrooming of slums in urban areas in the country particularly in metropolitan cities;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF URBAN EMPLOYMENT & POVERTY ALLEVIATION (KUMARI SELJA)

(a)to(c): A coherent urbanization policy to implement projects in cities is needed to cope with the problems such as slums that have emerged as a result of rapid urban growth. In this direction, the Government has recently launched the Jawaharlal Nehru National Urban Renewal Mission (JNNURM). Under the JNNURM, a Sub-Mission on Basic Services to the Urban Poor (BSUP) is to be implemented in the selected 63 cities to provide integrated development of slums through projects for providing shelter, basic services and other related civic amenities with a view to provide utilities to the urban poor. In the remaining cities/towns, an Integrated Housing & Slum Development Programme (IHSDP) will be implemented. Names of 63 JNNURM cities are Annexed.

ANNEXURE

Annexure referred to in reply to Lok Sabha USQ No.2628 for 17.3.2006.

List of Identified Cities/Urban Agglomerations (UAs) under Sub-Mission on Basic Services to the Urban Poor(BSUP).

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S1. City Name of the State Population No. (in lakh)
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a) Mega Cities/UAs

1.	Delhi	Delhi	128.77
2.	Greater Mumbai	Maharashtra	164.34
3.	Ahmedabad	Gujarat	45.25
4.	Bangalore	Karnataka	57.01
5.	Chennai	Tamil Nadu	65.60
6.	Kolkata	West Bengal	132.06
7.	Hyderabad	Andhra Pradesh	57.42

b) Million-plus Cities/UAs

1.	Patna	Bihar	16.98
2.	Faridabad	Harvana	10.56
3.	Bhopal	Madhya Pradesh	14.58
4.	Ludhiana	Punjab	13.98
5.	Jaipur	Rajasthan	23.27
6.	Lucknow	Uttar Pradesh	22.46
7.	Madurai	Tamil Nadu	12.03
8.	Nashik	Maharashtra	11.52
9.	Pune	Maharashtra	37.60

10. 11. 12. 13. 14. 15. 16. 17. 18.		Kerala Uttar Pradesh Uttar Pradesh Punjab Andhra Pradesh Gujarat Gujarat Uttar Pradesh Maharashtra Tamil Nadu	13.55 12.04 13.31 10.03 13.45 14.91 28.11 27.15 21.29 14.61
20. 21. 22. 23. 24. 25. 26. 27.	Meerut Jabalpur Jamshedpur Asansol Allahabad Vijayawada Rajkot Dhanbad Indore	Uttar Pradesh Madhya Pradesh Jharkhand West Bengal Uttar Pradesh Andhra Pradesh Gujarat Jharkhand Madhya Pradesh	11.61 10.98 11.04 10.67 10.42 10.39 10.03 10.65 16.40

c) Identified cities/UAs with less than one million population $\,$

1.	Guwahati	Assam 8.19	
2.	Itanagar	Arunachal Pradesh	0.35
3.	Jammu	Jammu & Kashmir	6.12
4.	Raipur	Chhattisgarh	7.00
5.	Panaji	Goa	0.99
6.	Shimla	Himachal Pradesh	1.45
7.	Ranchi	Jharkhand	8.63
8.	Thiruvananthapuram	Kerala	8.90
9.	Imphal	Manipur	2.50
10.	Shillong	Meghalaya	2.68
11.	Aizawal	Mizoram	2.28
12.	Kohima	Nagaland	0.77
13.	Bhubaneswar	Orissa	6.58
14.	Gangtok	Sikkim	0.29
15.	Agartala	Tripura	1.90
16.	Dehradun	Uttaranchal	5.30
17.	Bodh Gaya	Bihar	3.94
18.	Ujjain	Madhya Pradesh	4.31
19.	Puri	Orissa	1.57
20.	Ajmer-Pushkar	Rajasthan	5.04
21.	Nainital	Uttaranchal	2.20
22.	Mysore	Karnataka	7.99
23.	Pondicherry	Pondicherry	5.05
24.	Chandigarh	Punjab & Haryana	8.08
25.	Srinagar	Jammu & Kashmir	9.88
26.	Haridwar	Uttaranchal	2.21
27.	Mathura	Uttar Pradesh	3.23
28.	Nanded	Maharashtra	4.31

All State Capitals and Capitals of two Union Territories with Legislatures are proposed to be covered.

The National Steering Group may add or delete cities/towns under category-C other than State capitals. However, the total number of category-C cities under JNNURM will be kept at a reasonable level.